Unstarred Questions

Year		Cases under POCSO Act		
	Cases registered	Cases charge-	Cases in which	Persons convicted
		sheeted	trials	
			were	
2015	34505	30113	10498	4567
2016	36022	30891	10884	3859
2017	32608	28063	9097	4500

Citizenship Amendment Bill

- 361. SHRI R. VAITHILINGAM: Will the Minister of HOME AFFAIRS be pleased to state:
- whether it is a fact that Government is considering to introduce a new legislation called Citizenship Amendment Bill to provide citizenship to six persecuted minorities;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that there were dissent notes when Government had previously tried to bring the said legislation; and
 - if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) to (d) The Citizenship (Amendment) Bill was introduced in Lok Sabha in 2016 and was referred to a Joint Committee of Parliament. The Joint Committee presented its report to Parliament on 07.01.2019. The Citizenship (Amendment) Bill, 2019 was considered and passed in Lok Sabha on 08.01.2019. It was pending for consideration of Rajya Sabha. Consequent to dissolution of 16th Lok Sabha the Bill has lapsed.

Phone tapping

- 362. SHRI RAVI PRAKASH VERMA: Will the Minister of HOME AFFAIRS be pleased to state:
- the number of cases of phone tapping authorised by the Ministry during 2018 and 2019. State-wise: